MR. CHAIRMAN: Shri T. N. Chaturvedi. Many hon. Members whose names are there, are not present. Therefore, I am allowing one more question.

SHRI TRILOKI NATH CHATUR-VEDI: Sir, I thank you and I also thank the absentee Members. The reply given by the hon. Minister is formal and ritualistic. It is all the more surprising that a Government which swears by cooperative federalism and better partnership with the State Governments gives this kind of a reply. Part (a) of my question is this. Since the quality of implementation and the character and nature of the scheme have been questioned, as is evident from the questions already pu! by the hon. Members, will the Minister consider a proposal to have a committee to look this particular problem? Part (b) of my question is this. Since this is a very important ingredient of social assistance programmes, since Beveridge Committee was set up in U.K. and since then we have also been talking about this kind of an effort as was called for, will the Minister consider having some kind of a joint machinery of representatives of States and of the ESI Corporation to ensure that at least the implementation is more satisfactory and if there arc obstacles and difficulties on cither side, they would be removed expeditiously in the interest of the labour?

SHRI M. ARUNACHALAM: My answer to part (b) of his question is, the ESI Corporation itself is representative of the State Government, the trade unions and the employers. If he has any other suggestion...

SHRI TRILOKI NATH CHATUR-VEDI: What about a committee?

SHRI M. ARUNACHALAM: I am coming to that. If the House feels that we need a committee, I have no objection.

SHRI TRILOKI NATH CHATUR-VEDI: Sir, when this matter is discussed in the State legislatures, they blame the Central Government. The Labour Ministry comes under the Central Government. This is Parliament of the country. Rajya Sabha is a Council of States. This kind of a reply here is inadequate. The hon. Minister is very experienced. I know he shares the agony expressed by the hon. Members. Therefore, he should be much more sensitive to the questions which have been put by Shri Gaya Singh and other hon. Members.

SHRI M. ARUNACHALAM: That is what I am saying. If the House so feels, then I am prepared to constitute a Committee to go into the details.

श्री नरेन्द्र मोहन : आप घोषणा कर दें कि समीक्षा करेंगे।

SHRI G. SWAMINATHAN: Will the Minister come forward to convene a meeting of the party leaders so that we can discuss this matter of importance for labourers? Will he come forward to form a Committee of the party leaders of Rajya Sabha so that we can discuss this matter with the Minister?

SHRI M. ARUNACHALAM: I will examine it if he so feels; I have no objection, as I told you.

*27. [The Questioner (Dr. Jagannath Mishra) was absent. For answer vide col. 34 infra.]

Shutting Down of two blast furnaces in Bokaro and Bhilai Steel Plants

*28. SHRI JALALUDIN ANSARI: SHRI GAYA SINGH:

Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that the Steel Authority of India Ltd. (SAIL) has shut down two of its blast furnaces in Bokaro and Bhilai Steel Plants; and
- (b) if so, the details thereof and reasons therefor?

[†] The question was actually asked on the floor of the House by Shri Jalaludin Ansari.

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRIBIREN-DRA PRASAD BAISHYA): (a) and (b) One blast furnace in Bokaro Steel Plant has been shut down and another in B1 ai Steel Plant is to be shut down in February, 1997. The Plants propose to carry out capital repairs in these blast furnaces,

श्री जलालुद्दीन अंसारी: सर, मैं माननीय मंत्री जी से यह जानना चाहता हूं कि किन कारणों से धमन भट्टियों को बंद किया गया हैं और कब तक इनको चलाया जायेगा?

दूसरा सवाल यह है कि मजदूर अभी काम पर बैठे हुए हैं, उनकी स्थिति क्या है और उनका वेतन और दूसरी सुविधाएं मिल रही हैं या नहीं मिल रही हैं? इस संबंध में मैं मंत्री जी से जानना चाहूंगा।

† شری جلال الدین انصاری: سر میں مانیہ منتری جی سے یہ جاننا چاہتا ہوں کہ کن کارڑوں سے دھمن بھٹیوں کو بندکیا گیا جائیگا؟

دوسرا سوال یہ بے کہ مزدور ابھی کام پر بیٹھے ہوئے ہیں۔ ان کی استنھی کیا بے اور انکو ویتن اور دوسری سویدھائیں مل رہی ہیں؟ اس سمبندھ میں میں منتری جی سے جاننا چاہونگا۔

SHRI BIRENDRA PRASAD BAISHYA: Sir a decision was taken in the technological and commercial interest of the company. It is shut down due to capital repairing and generally it would take three to four months and I believe after three to four months these blast furnaces become capable of working but before starting the furnaces the Ministry

and the Steel Authority of Inoia have to examine the market conditions also because there is a sluggish market. Regarding the second supplementary, due to the shutdown of the blast furnaces, number five at Bokaro and number three at Bhilai, there will be no harassment, there will be no problem for any labourer. They will get their salary as usual, they will not be retrenched from their jobs.

श्री जलालुद्दीन अंसारी: महोदय, माननीय मंत्री जी ने बताया कि मार्च तक रिपेयरिंग का काम पूरा हो जायेगा। मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या वे बातयेंगे कि मार्च तक उनका जो रिपेयरिंग का टारगेट हैं वह समय पर पूरा हो जाएगा या इससे आगे बढेगा? क्या वे इस बारे में सदन को बतायेंगे?

†شری جلال الدین انصاری: مہودے مانیہ منتری چی نے بتایا کہ مارچ تک ریپیئرینگ کا کام پورا ہو جائیگا۔ میں مانیہ منتری چی سے جاننا چاہتا ہوں کی کیا وہ بتائیں گے کی مارچ تک انکا جو ریپیئرنگ کا ٹارگیٹ ہیں یہ سمے پرپورا ہو جائیگا یا اس سے آگے بڑھے گا؟کیا وہ اس بارے میں سدن کو بتائیں گے؟

SHRI BIRENDRA PRASAD BAISHYA: Sir, it will take three to four months. It will be shut down from January and from January it will take three or four months for repairing but before starting the blast furnaces again, the Steel Authority of India is likely to look into the market conditions also.

श्री गया सिंह : माननीय सभापित महोदय, महोदय, मैं आपके माध्यम से मंत्री जी से निवेदन करना चाहता हूं कि वे इस संबंध में हाउस को पूर्ण जानकारी दें। बेकारों और भिलाई का ब्लास्ट फरनेस ही बंद नही हुआ हैं, बोकारों के कोक-आवन का पुशिंग भी डाउन हो गया हैं। हाउस को स्पष्ट होना चाहिए कि शट डाउन में प्राब्लम नहीं हैं। मैं बोकारों और भिलाई दोनो जगह सें

^{† []} Transliteration in Arabic script.

आया हूं। यह इनके पांच साल के उदारीकरण का ही रिजल्ट है कि आज हमारे देश में कोई स्टील को खरीद नहीं रहा हैं। पिग आयरन बोकारों और भिलाई में लाखों लाख टन पड़ा हुआ हैं। ब्लास्ट फरनेस से पिग आयरन पैदा करने का हमारा टारगेट था।

तो लाखो टन पिग आइरन वहां पड़ा हुआ हैं। उसके लिए बेकारों और भिलाई मार्केट में जगह नहीं हैं। हमने जो वहां पैदा किया हैं उसको रखने की भी जगह नहीं हैं। तो क्या यह सही नहीं हैं कि उदारीकरण के बाद जो हमने इम्पोर्ट ड्यूटी 65 प्रतिशत से 25 प्रतिशत की है उसके कारण यह ह्यज क्वांटिटी में देश में आ रहा है और हमारे द्वारा उत्पादित स्टील की बिक्री नहीं हो रही है? नंबर दो मेरा यह है कि क्यस यह सही नहीं हैं- एक साल के अंदर आपने कोयले के दाम 30प्रतिशत बढाये. बिजली के बढ़ाए रेलवे के बढ़ाए, इसके कारण हमारा कास्ट ऑफ प्रोडक्शन बढ़ गया लेकिन हम स्टील के दाम नहीं बढ़ा सकते। इसलिए मार्केट की पोजीशन बहुत खराब है सेट-डाउन हमारी लाचारी है क्योंकि जनवरी में- ब्लास्ट फर्नेस हम सेट-डाउन नहीं करते और कोकोएन का पृशिंग रेट कम नहीं करते और इसको मार्च, अप्रैल और जुन में, जो इसके लिए आइडल पीरियड है हमारे भूतपूर्व स्टील मिनिस्टर यहां बैठे हुए हैं और वे ख्यान से इस बात को सून रहे हैं, तो मैं मंत्री महोदय से "क" और "ख" यह जानना चाहता हूं कि क्या यह पोजीशन नहीं है कि उदारीकरण की नीति के कारण स्टील पर जो इम्पोर्ट ड्यूटी कम की गई है और जिसके कारण बाहर से स्टील आ रहा हैं उसकी वजह से यहां के स्टील की बिक्री कम हो रही है? बहुत सी प्राइवेट कंपनियां भी इस क्षेत्र में है और दूसरा जैसा मैने मंत्री जी से कहा मैं चाहता हं कि मंत्री जी उसकी हाउस के सामने सफाई दें और तीसरा जो हमारे कुलीग ने अभी पूछा है कि वरकर्स का लास न हो, वेजेज का मामला हैं, रिटेंशन नहीं हो रहा हैं, आइउन नहीं है लेकिन जो उनका इनिशियेटिव रिवार्ड था उसको टारगेटेड आधार पर – क्योकि आपने टारगेट कम कर दिया है तो उसके कारण वरकर्स का इनिशियोटिव भी कम हो गया है, तो इन सारे प्रश्नों का मैं मंत्री जी से उत्तर चाहता हूं।

SHRI BIRENDRA PRASAD BAI-SHYA: Sir, I do agree with the hon. Member that the year 1996-97 is a very difficult year for the steel industry as a whole and the Steel Authority of India in particular. While the input cost has been going up, the sluggish market conditions have not changed which add up iO the inventory in the steel production.

I do agree that the price of coking coal has been increased twice by 27-28% within a span of six months. I do agree that the MP State Electricity Board and the Orissa State Electricity Board have increased the power tariff by 2%. I doagree that the petroleum price hike had an impact on the steel Industry. I have further to agree with hon. Member Gaya Singh that the imposition of 2% special customs duty in the last Budget also had an impact on the steel industry. It is true that the steel production is going up. But the market position has not improved. So, this year is a very difficult year for the steel industry as a whole.

The Steel Authority of India and the Government of India have already taken wender already taken various measures to overcome the problems. We have taken up the matter with the Coal Ministry. We have req ^sted it to allot sufficient quantity of cooking coal Block. We have requested the Finance Ministry also not to reduce customs duties in the interest of the Indian steel industry. My Ministry has already held consultations with other concerned Ministries. As I said, we have requested the Finance Ministry not to increase the excise duty... (interruptions)...

SHRI TRILOKI NATH CHATUR-VEDI: These are internal problems. The Ministry is supposed to consult other Ministries. What we want to know is the result of his consultations. What is the result of the consultations?

SHRI BIRENDRA PRASAD BAISHYA: Sir, I have given *the...(interruptions)...*

SHRI TRILOKI NATH CHATUR-VEDI: Sir, we don't want lectures. We don't want his lecture on steel industry.

SHRI BIRENDRA PRASAD BHAISYA: Sir, the hon. Member, Gaya Singh, has asked some questions. I am giving the actual facts' and figures. I would like to apprise the House of the actual facts and figures.

SHRI H. HANUMANTHAPPA:

Sir, we want an answer from the Government of India and not from the Steel Ministry. We want an

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answer from him on behalf of the Government of India.

MR. CHAIRMAN: He is giving the reply. When he is giving the information, you should not object.

SHRI H. HANUMANTHAPPA: That is what is happening inside

SHRI SUNDERSINGH BHAN-DARI; Mr. Chairman, Sir, please see how the Ministry is functioning: They are not concerned with.. (interruptions)...

MR. CHAIRMAN: No Minisuy functions in isolation.

SHRI SUNDER SINGH BHAN-DARI: Why should he explain all these things here? .. (Interruptions). .

SHRI G SWAMINATHAN: There is a lack of co-ordination among different Ministries. This is what he is explaining here.

SHRI BIRENDRA PRASAD BAISHYA: Sir, there is no lack of co-ordination between ray Ministry and other Ministries, I am confident that the Ministry of Steel will get these benefits in the com -ing Budget-I am also confident that it will be possible for the Ministry of Steel to overcome this type of a situation.

SHRI SUNDER SINGH BHAN-DARI: Is it a Budget leak? ... (Interruptions)...

SHRIMATI RENUKA CHOW-DHURY: This is Budget optimism.

SHRI K. M. SA1FULLAH: Mr. Chairman, Sir, I would like to know from the Minister whether there is any bar from the Government of India on the Steel Authority of India in appointing more dealers for the convenience of the public.

SHRI BIRENDRA PRASAD BAISHYA: Sir, this question is

not related to the original question- I need a separate notice for it

श्री संजय निरूपम : महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हं। यह ठीक है कि इस वर्ष विशेष रूप से स्टील इंटस्ट्री की हालत बहुत बुरी हैं। इसके बावजद भी हमारे पब्लिक सेक्टर के भिलाई स्टील और बोकारों स्टील बहुत अच्छी पोजीशन में रहे हैं, प्रोफ्टि में रहे हैं। लेकिन अब इनके पास स्टील बेचने के लिए कोई मार्किट नहीं हैं। इसकी एक वजह यह है कि हमारे यहां पर बने हुए स्टील की कीमत बहुत ज्यादा होती हैं इंटरनेशनल स्टील के मुकाबले में। दूसरी वजह यह है कि हमारे यहां स्टील कंजम्प्शन के लिए जो व्यवस्था होनी चाहिए, वह नहीं हैं अर्थात् पर-केपिटा स्टील की खपत बहुत कम हैं। ऐसी स्थिति में क्या मंत्री महोदय यह बताने की कोशिश करेंगे कि सरकार 30 नयी प्राइवेट कम्पनियों को स्टील इंडस्ट्री में मौका क्यों देने जा रही हैं जबिक हमारे यहां की कंपनियों के सामने बहत बड़ी प्रोब्लम हैं. तब बाहर से प्राइवेट सेक्टर की कंपनियों करें क्यों मौका दिया जाए स्टील मेनुफेकुर करने के लिए? कृपया हमारे इस सवाल का जवाब दीजिये।

SHRI BIRENDRA PRASAD BAISHYA: Sir, after liberalisation of the Policy, the Ministry of Steel is not required to give a licence for setting up any steel industry in the country.

श्री रांघवजी: सभापित महोदय, माननीय मंत्री महोदय ने यह बताया कि मरम्मत के लिए बंद की गई हैं। महोदय, सच्चाई यह नहीं है। यह तो केवल बहाना मात्र है। पहले दबे स्वर में और बाद में खुल कर उन्होंने स्वीकार किया है कि इसके कारण कमिशंयल हैं। मैं यह कहना चाहता हूं कि यह बोकारों स्टील प्लांट का मामला नहीं हैं। मैं यह जानना चाहता हूं कि मध्य प्रदेश के कितने स्टील प्लांट प्राइवेट सेक्टर में बंद हुए हैं? क्या इसका कारण नहीं हैं कि आयातित स्टील पर इम्पोर्ट ड्यूटी बहुत कम हो चुकी हैं इसलिए मार्किट में यहां पर आयतित स्टील बिक रहा हैं और जो देश में स्टील उत्पादित हो रहा हैं, वह मार्किट में बिक नहीं रहा हैं और मार्किट में स्टाक पाइल-अप हो गया हैं। क्या इसका यह कारण है या नहीं हैं?(व्यवधान)...

श्री संजय निरूपम : मैं भी यहीं जानना चाहता हूं(व्यवधान)...

SHRI BIRENDRA PRASAD BAISHYA: Sir, I would like to inform the hon. Member that when I gave the answer I admitted that in the better technological and commercial interest of the company, the Steel Authority of India had decided to shut down blast furnaces at Bokaro and Bhilai.

Written Answers

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श्री राघवजी : मेरा जवाब नहीं आया। मध्य प्रदेश के तमाम कारखाने बंद पड़े हुए हैं या नहीं, यह तो मंत्री जी बताएं।(व्यवधान)... मंत्री जी का जवाब तो पूरा होने दीजिये(व्यवधान)... जवाब नहीं आया(व्यवधान)...

श्री संजय निरूपम : मंत्री जी का जवाब नहीं आया(व्यवधान)...

SHRI R.K. KUMAR: He has not replied about the impact of imports.

श्री वेद प्रकाश पी. गोयल : सर, मैं स्टील इंडस्ट्री से आता हूं। मंत्री महोदय ने कहा है कि यह एनअल शट-डाऊन हैं, यह रिपेयर हो रही हैं। बाद में उन्होने क्लेरीफाई किया हैं, एडिमट किया हैं कि वास्तविक कारण अलग हैं। उसको पहले छिपाया गया। आज दो सौ मिनि स्टील प्लांट बंद पड़े हुए हैं। में यह जानना चाहता हूं कि इन सारे स्टील प्लांट्स को रिपेअर के लिए बंद करने के बजाय क्या इनके अपग्रेडेशन करने की कोई प्लान हैं ताकि आगे चलकर प्रोडक्शन बढ सकें?

BIRENDRA **PRASAD SHRI** BAISHYA: Sir, I would like to .clarify that 1 am not misleading the House. From the very beginning, I have given a categorical answer that in the better technological and commercial interest of the company, blast furnaces at Bokaro and Bhilai have been shut down. I am not misleading the House, Sir. I have given an appropriate and correct information.

SHRI VEDPRAKASH P. GOYAL: Would the Minister like to tell us about the upgradation which is going on in these plants?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

to Starred Questions

Export of Rice by FCI

- *21. SHRI V. HANUMANTHA RAO: Will the Minister of FOOD be pleased to state:
- (a) whether Food Corporation of India (FCI) exported rice in 1995-96 and 1996-
- (b) if so, the quantum of rice exported by FCI in above mentioned two years;
- (c) the quantum of rice to be exported by FCI in 1997-98; and
 - (d) the full details of such projections.

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) and (b) The FCI has not directly exported rice in 1995-96 and 1996-97. However, against the authorisation given by the Government for export sale for the purpose of export upto 30 lakh tonnes of fine and superfine rice in 1995-96, and upto 5 lakh tonnes in 1996-97, FCI sold for the purpose of export to exporters, both in the Private and Public Sectors, a quantity of 14.90 lakh tonnes in 1995-96 and 0.52 lakh tonnes in 1996-97

- (c) As of now there is no proposal for export or for sale for purpose of export of rice by FCI in 1997-98.
 - (d) Does not arise.

Recommendations of Abid Hussain Committee on small enterprises

*23. SHRI RAM JETHMALANI:

SHRI RAM GOPAL YADAV:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received the report of Abid Hussain Committee;